

(11)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION :
PETITION NUMBER : TCP/21/2016
NAME OF THE PETITIONER(S) : Mr. Ramesh Jagtiani
NAME OF THE RESPONDENT(S) : P. Nammasivayam and 3 others
(In the matter of Argus Enterprises (P) Limited)
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
①	M. Ramesh Jagtiani for Harishankar	Respondent 4	M. Ramesh Jagtiani
②	Respondent 1	R1	

ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for the Respondent present. Matter is adjourned for the presence of the Petitioner, failing which appropriate order will be passed. Put up on **21.12.2017 at 10.30 A.M.**

—sel—
MEMBER (JUDICIAL)

ghk